

एकस्व / अभिकल्प / ट्यापार चिहन भौगोत्रिक उपदर्शन / कॉपीराइट आरजीएनआईआईपीएम

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# भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिहन Office of The Controller General

> Patents, Designs & Trade Marks वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौदधिक संपदा भवन **BOUDDHIK SAMPADA BHAWAN** प्लॉट न. 32/ Plot No. 32 सैक्टर 14/ Sector 14 द्वारका, / Dwarka,

नई दिल्ली /New Delhi भारत / India

दूरभाष / Tel : +911125300205 ई-मेल / E-Mail : cgoffice.in@nic.in वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 06.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO/509

## Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Anand Kumar, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

- The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri Anand Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri Anand Kumar is not eligible for TA/DA and other benefits attached to this transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, 1. Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi – for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- Guard file. 6.



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दिनांक/Date: 06.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO/510

## Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Amit Kumar Kushwaha, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Amit Kumar Kushwaha will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Amit Kumar Kushwaha is not eligible for TA/DA and other benefits attached to this transfer on own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 06.05.2025

संख्या/ $\mathbf{No.}$ : CGPDTM-11018(11)/1/2022-CGPO/511

#### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Ankur, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri Ankur will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri Ankur is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

> 06/05/25 (Hemant Sadashiv Borale)

> > Director,

O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi - for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- Guard file. 6



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दिनांक/Date: 06.05.2025

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/512

## Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Kumar Ravi, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Kumar Ravi will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Kumar Ravi is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)
Director,
O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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भारत / India

दिनांक/Date: 06.05.2025

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/513

## Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Avinash Patel, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

- The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri Avinash Patel will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri Avinash Patel is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

> (Hemant Sadashiv Borale) Director,

> > O/o CGPDTM

06/05/25

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi - for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- Guard file. 6.



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Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

**BOUDDHIK SAMPADA BHAWAN** 

प्लॉट न. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

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दिनांक/Date: 06.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO/514

#### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Abhishek Kumar, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Abhishek Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Abhishek Kumar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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Office of The Controller General Patents, Designs & Trade Marks

वाणिज्य और उदयोग मंत्रालय Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/515

Office Order

बौदधिक संपदा भवन BOUDDHIK SAMPADA BHAWAN प्लॉट न. 32/ Plot No. 32

सैक्टर 14/ Sector 14

द्वारका, / Dwarka,

नई दिल्ली /New Delhi

भारत / India

दूरभाष / Tel : +911125300205 ई-मेल / E-Mail : cgoffice.in@nic.in वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 06.05.2025

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Dal Chand Sanwat, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri Dal Chand Sanwat will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri Dal Chand Sanwat is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and

06/05/25 (Hemant Sadashiv Borale)

Director, O/o CGPDTM

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi for uploading on official website. 2.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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वाणिज्य और उदयोग मंत्रालय

Ministry of Commerce & Industry उदयोग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन BOUDDHIK SAMPADA BHAWAN प्लॉट न. 32/ Plot No. 32 सैक्टर 14/ Sector 14

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वेबसाइट / Website: www.ipindia.gov.in

दिनांक/Date: 06.05.2025

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/516

#### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Sanchit Parakh, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Delhi	Nagpur

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Sanchit Parakh will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Sanchit Parakh is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

Hemant Sadashiv Borale)
Director,

O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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बौद्धिक संपदा भवन BOUDDHIK SAMPADA BHAWAN

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दिनांक/Date: 06.05.2025

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/517

#### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Arpit Singh Thakur, Assistant Controller of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Kolkata	Delhi

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Arpit Singh Thakur will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Arpit Singh Thakur is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale) Director,

O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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Office of The Controller General Patents, Designs & Trade Marks

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Ministry of Commerce & Industry उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन BOUDDHIK SAMPADA BHAWAN प्लॉट न. 32/ Plot No. 32 सैक्टर 14/ Sector 14 द्वारका, / Dwarka,

नई दिल्ली /New Delhi भारत / India

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दिनांक/Date: 06.05.2025

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/518

### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Amarish Kumar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Amarish Kumar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Amarish Kumar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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बौदधिक संपदा भवन **BOUDDHIK SAMPADA BHAWAN** प्लॉट न. 32/ Plot No. 32 सैक्टर 14/ Sector 14

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दिनांक/Date: 06.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO/519

### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Manuj Gangwar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Delhi

- The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri Manuj Gangwar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri Manuj Gangwar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

> (Hemant Sadashiv Borale) Director,

> > O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi – for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- Hindi version follows. 5.
- Guard file. 6.



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BOUDDHIK SAMPADA BHAWAN

दिनांक/Date: 06.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO/520

### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Shiva Prasad G., Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Nagpur

- The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri Shiva Prasad G. will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri Shiva Prasad G. is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and

06/05/ (Hemant Sadashiv Borale)

> Director, O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- IT Division, Patent Office, Delhi for uploading on official website. 2.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- Personal file of above mentioned officer. 4.
- 5. Hindi version follows.
- 6. Guard file.



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बौद्धिक संपदा भवन BOUDDHIK SAMPADA BHAWAN

प्लॉट न. 32/ Plot No. 32 सैक्टर 14/ Sector 14

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दिनांक/Date: 06.05.2025

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/521

#### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Debmalya Gharai, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Debmalya Gharai will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Debmalya Gharai is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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दिनांक/Date: 06.05.2025

संख्या/No.: CGPDTM-11018(11)/1/2022-CGPO/522

#### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Noolu Venkata Satya Chakradhar, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Kolkata	Chennai

- 2. The concerned Head of Office is requested to relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Noolu Venkata Satya Chakradhar will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Noolu Venkata Satya Chakradhar is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and GI.

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.



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भारत / India

दिनांक/Date: 06.05.2025

संख्या/No. : CGPDTM-11018(11)/1/2022-CGPO/523

## Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Arun Kumar Prasad, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

- The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- Shri Arun Kumar Prasad will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- Shri Arun Kumar Prasad is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi - for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- Guard file. 6.



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दिनांक/Date: 06.05.2025

संख्या/**No.** : CGPDTM-11018(11)/1/2022-CGPO/524

### Office Order

Upon consideration of the request for transfer, the Competent Authority has approved the transfer & postings at new location of Shri Saikat Gayen, Examiner of Patents & Designs at own cost in the same capacity with immediate effect to align human resources against overall strength of technical posts and to achieve the overall organizational goals with effective career management of the officers.

Present location of Posting	New location of Posting
Chennai	Kolkata

- 2. The concerned Head of Office shall relieve the officer within 10 days of issue of this order so as to enable him to join at the new place of posting as mentioned above, without waiting for a substitute or other reason.
- 3. Shri Saikat Gayen will report to Head of Office of new place of posting to work in the Examination group of his discipline, except or otherwise work allotted in earlier office orders.
- 4. Shri Saikat Gayen is not eligible for TA/DA and other benefits attached to this transfer own request except or otherwise mentioned in FR Rules and/or DoPT Guidelines in the matter of request transfer.

This issues with the approval of the Controller General of Patents, Designs, Trade Marks and

(Hemant Sadashiv Borale)

Director, O/o CGPDTM

- 1. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai, RGNIIPM, Nagpur, Trade Marks Registry, Ahmedabad.
- 2. IT Division, Patent Office, Delhi for uploading on official website.
- 3. Pay & Accounts Officer, PAO, PDTM, Mumbai.
- 4. Personal file of above mentioned officer.
- 5. Hindi version follows.
- 6. Guard file.